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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.241/1990

New Delhi, This the 15th Day of July 1994

Hon'ble Shri C.J. Roy, Member(J)

Hon'ble Shri P.T.Thiruvengadam, Member(A)

Shri Kapoor Singh, son of
Shri Surat Singh, working as
Heavy Vehicle Driver,
Delhi Milk Scheme, West Patel Nagar
New Delhi 110 008.

(Resident of Vill & P.O. Asodha, Dist. Rohtak)

C/o Shri K L Bhatia, Advocate
J-825, Mandir Marg
New Delhi 110 001.

..Applicant

By None

Versus

Union of India Through

1. The Secretary
Ministry of Agriculture
Deptt. of Agriculture & Cooperation
Krishi Bhavan
New Delhi.
2. The General Manager
Delhi Milk Scheme
West Patel Nagar
New Delhi - 110 008.

By Shri P P Khurana, Advocate

O R D E R(oral)

Hon'ble Shri C.J. Roy, Member(J)

1. The counsel for the applicant is no more. This Bench has issued notice to the applicant on 31.5.94 to appear and argue the case. Service is completed. But the applicant is not present to-day. It is an old matter. The respondents are represented by Shri Avtar Singh, LDC of the Department. Therefore, the application is dismissed in default for want of prosecution. No costs.

P. T. Thiruvengadam
(P.T.THIRUVENGADAM)
Member(A)

C. J. Roy
(C.J.ROY)
Member(J)

LCP